

GOVERNMENT OF INDIA
MINISTRY OF CIVIL AVIATION
LOK SABHA
UNSTARRED QUESTION NO. : 1664
(To be answered on the 28th December 2017)

Incident at Mumbai Airport

1664. ADV. M. UDHAYAKUMAR

Will the Minister of CIVIL AVIATION
नागर विमानन मंत्री

be pleased to state:-

- (a) whether the wing tips of two aircraft brushed against each other at Mumbai airport recently causing damage to them as also inconvenience to the passengers;
- (b) if so, the details thereof;
- (c) whether the Government had ordered any inquiry into this incident;
- (d) if so, the details and the outcome thereof; and
- (e) the action taken by the Government in this regard?

ANSWER

Minister of State in the Ministry of CIVIL AVIATION
नागर विमानन मंत्रालय में राज्य मंत्री

(Shri Jayant Sinha)

(a) to (c) On 09.03.2017, a challenger 850 aircraft owned by a non-scheduled operator operated a flight from Nagpur to Mumbai. After landing, while the aircraft was taxiing to bay no. 3 at General Aviation Terminal Mumbai, its wingtip rubbed against the wingtip of another stationary foreign registered aircraft. This caused damage in wingtip area of both the aircraft. The incident has been investigated by the Directorate General of Civil Aviation (DGCA).

(d) & (e) Investigation has revealed that the incident was caused due to the lack of situational awareness on part of the crew taxiing the aircraft and mismatch between grid map and relevant ground marking for guidance. Following corrective actions have been taken to prevent re-occurrence of such incidents:-

- The grid map of Mumbai Airport has been corrected.
- Matter has been brought up to the notice of GCAA (UAE general Civil Aviation Authority), Dubai for non-reporting of occurrence by the crew of foreign registered aircraft.
